

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 19309/2017

[Arising out of impugned final judgment and order dated 17-11-2016 in WC No. 32837/2002 passed by the High Court of Judicature at Allahabad]

ANIL KUMAR GOEL & ANOTHER

Petitioner(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

IA No. 21097/2023 - EXEMPTION FROM FILING O.T.

Date : 27-01-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) Mr. Pardeep Gupta, Adv.
 Mr. Parinav Gupta, Adv.
 Mrs. Mansi Gupta, Adv.
 Mr. Rakshit Rathi, Adv.
 Mr. Harshvardhan Lodhi, Adv.
 Dr. Mrs. Vipin Gupta, AOR

For Respondent(s) Mr. Abhishek Chaudhary, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Leave granted.

List for hearing on 22.04.2026 in the list of regular hearing matters.

(BABITA PANDEY)
AR-cum-PS

(PREETI SAXENA)
COURT MASTER (NSH)